

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 138 & 139 of 2012

Dated : 30th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for Respondent (s) : Mr. Buddy A Ranganadhan
Ms. Richa Bharadwaja for R-1

ORDER

Post these matters for further hearing along with Appeal Nos.
104, 105 & 106 of 2012 on **19.07.2013**.

(V.J. Talwar)
Technical Member
Ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson